

National Company Law Tribunal

Allahabad Bench

CP NO. 168/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE COMPANY: M/s Shobhath and ors. vs. Patism Industrial Complex Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Abhishek Mishra	PCS	Petitioner	Abhishek Mishra
2.	Bhagabati Prasad Padhey	Adv	Respondent	Bhagabati Prasad Padhey

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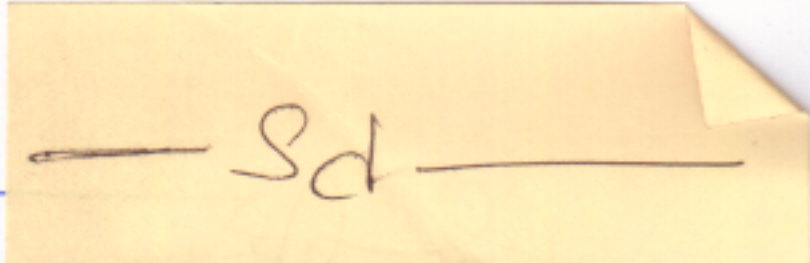
Sh. Abhishek Mishra, PCS for the petitioner. Sh. Bhagabati Pd. Padhey, Advocate for the respondent/Corporate Debtor Company. He files affidavit stating that the Corporate Debtor Company is expressing no objection in case a CIRP is initiated.

Since in respect of respondent/corporate debtor company, some other matters are pending for seeking payment for the amount of FD Holders before this Bench.

The matter be listed on 11th January, 2018.

Dated:22.12.2017

Typed by:
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)